

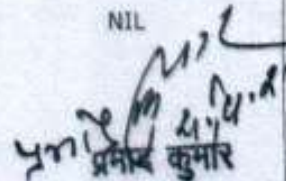
Declaration of Assets and Liabilities

Year 2025-26 (As on 31.03.2026)

I Pramod Kumar, son of late Yogendra Prasad, aged 64 years, resident of village- Surajpaur, Post-Jivdhara, P.S.- PipraKothi, Dist.-East Champaran (Bihar), Member, Legislative Assembly, Patna, Bihar, give here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Sushma Devi	Dependant- 1 Name
(i)	Cash	95,500.00	30,800.00	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1) SBI Bapudham, Motihari C.B. Rs. 15,15,581.00 2) SBI Vidhan Mandal, Patna C.B. Rs. 20,64,317.00 3) Canara Bank Exh. Rd., Patna (SB) C.B. Rs. 938.00 4) SBI Motihari Bazar C.B. Rs. 4,231.03 5) SBI Motihari Court C.B. Rs. 4,331.00 6) Post office, Motihari (SB) C.B. Rs. 98,815.00 7) FD WAITH Sahara E Shine Patna C.B. Rs. 64,000.00 8) FD with Vijaya-bank Motihari C.B. Rs. 51,001.00 9) SBI RD Vidhan Mandal C.B. Rs. 2,00,000.00	1) SBI Bapudham, Motihari C.B. Rs. 17,81,809.00 2) SBI Motihari Bazar C.B. Rs. 1,41,413.00 3) SBI Vidhan Mandal, Patna C.B. Rs. 9,71,919.00	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1) LIC policies No. 03 SA. 23,00,000.00 Prem. 2,09,787.00 2) LIC Single Prem. Prem. Rs. 9,25,000.00 3) Tata Aia Life Policies No. 01 SA. 2,00,000.00 Prem. 29,924.00 4) SBI Life Policies No. 01 Prem. 5,00,000.00 5) Bajaj Allianz Policies No. 01 SA. 2,71,000.00 Prem. 19,892.00	1) KVP No. 14 Rs. 42,90,000.00 2) LIC policies No. 02 SA. 15,00,000.00 Prem. 1,02,696.00 3) Bajaj Allianz Policies No. 03 SA. 8,27,000.00 Prem. 97,867.00 4) Tata AI Life Policies No. 02 SA. 8,56,000.00 Prem. Rs. 93,247.	
(v)	Motor Vehicles (details of make, etc.)	1) Scorpio- BR05PB-5994 (2022) Rs. 14,25,239.00 3) Tractor- BRE 8919 (1983) Rs. 40,000.00 3) Motor Cycle- BR05E-1758 (2007) Rs. 18,000.00	NIL  प्रमोद कुमार बिहार विधान सभा 18-मोतिहारी	

(vi)	Jewelry (give details of weight and value)	1) Gold 75Grams Value- 9,37,500.00	1) Gold- 258Grams Value- 32,25,000.00 2) Silver- 750 Grams Value -1,21,500.00	
(vii)	Other assets, such as values of claims / interests	1) Rifle-01 Rs.50,000.00 2) Pistol-01 Rs. 93,572.00 3) Mobile 02 pic Rs.1,02,000.00	1) Mobile- 02 Rs. 20,000.00	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Inherited Property at Village- Surajpur, Ea. Champaran, 1) Khata No.-67, Khesra No.- 1149 Area - 1.73 acre M.Value-Rs.12.75 Lacs 2) Khata No.-67/588 Khesra No.- 1038 Area - 2.36 acre M.Value-Rs.43.80 Lacs 3) Khata No.-67/588 Khesra No.- 1149 Area - 1.00 acre M.Value-Rs.123.00 Lacs	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Inherited Property at Mohalla - Miscort, Motihari, Plot No.-292 & 293 Area- 325 sq. ft. M. Value- Rs. 30.00 Lacs	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Inherited property at 1) Shri Krishna Nagar, Motihari, Khata No.-11, Plot No.-32, Area - 3800 Sq. Ft. (Built up- 1000 sq. ft.) M. Value - Rs. 50.00 lacs 2) vill- Sonar Patti, Motihari Plot No.- 1455, 1456, 1457, Area - 3600 Sq. Ft. (Built up- 1400 sq. ft.) M. Value - Rs. 90.00 lacs 3) Vill-Suryapur, post- Jivdhar, Piprakothi, East	Flat No. 302, Sona Raj Apartment, Nehru Nagar, Patna Area- 1170 Sq. ft. DOP- 03.05.2016 Pur. Value- Rs. 45.40 Lacs M. Value- Rs. 55.00 Lacs (approx.) प्रमोद कुमार उपस्थित निवासी का 19-अप्रैल	

		Champan, Khata nO.-64, Plot No.- 1149, Area - 700 Sq. Ft. (Built up- 500 sq. ft.) M. Value - Rs. 15.00 lacs 4) 1.5 katha Land at Pachawati Colony, Digha Ghat, Patna Purchase value - 40,88,050.00, Pur. year 2018 Market Value. 55.00 Lacs		
(v)	Others (such as interest in property)	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31 March-24
(a)	(i) Loans from Banks	1) Cenera Bank, Patna. Form OD A/C- C.B. Rs.2,00,000.00 2) SBI DRM office Khageul, Patna. C.B. Rs.00.00 A/c Closed 3) SBI vidhan mandal, Patan. C.B. Rs.30,69,975.00	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Self - PAN- CBGPK8399K 1) Tax Return filed till AY 2026-27 Tax deposited Rs. 1,89,960.00 (Total Income- 15,72,070.00)	Wife-PAN-BCLPO4983P 1) Tax Return filed till AY 2026-27 Tax deposited Rs. 00.00 (Total Income- 7,20,380.00)
	(ii) Wealth Tax [Also	NA	

Handwritten signature and stamp:
प्रमाणित
18-मार्च-24

indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]	NA	
(iv) Property Tax	NA	

C. Personal Detail

PAN :- CBGPK8399K

Gender :- ☐ M (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name : Pramod Kumar

Place: Motihari

Designation: Member of Legislative Council
Patna, Bihar
19, Motihari Vidhan Sabha

Date: 24.08.26

Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Acknowledgement Number:782632080300726

Date of filing : 30-Jul-2026

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT(Where the data of the Return of Income in Form ITR-1(SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified)
(Please see Rule 12 of the Income-tax Rules, 1962)Assessment
Year
2026-27

PAN	CBGPK8399K		
Name	PRAMOD KUMAR		
Address	SONARPATTI, MOTIHARI, Motihari, EAST CHAMPAIAN, Motihari H.O. 05-Bihar, 91-India, 845401		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	782632080300726

Taxable Income and Tax Details	Current Year business loss, if any	1	0
	Total Income	1A	15,72,070
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	0
	Net tax payable	4	1,89,957
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	1,89,957
Accreted Income and Tax Detail	Taxes Paid	7	1,89,960
	(+) Tax Payable /(-) Refundable (6-7)	8	0
	Accreted Income as per section 115TD	9	0
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+) Tax Payable /(-) Refundable (12-13)	14	(+) 0

Income Tax Return electronically transmitted on 30-Jul-2026 18:28:42 from IP address 49.47.135.35 and verified by PRAMOD KUMAR having PAN CBGPK8399K on 30-Jul-2026 using paper ITR-Verification Form /Electronic Verification Code 8UXPGJ9TI generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



CBGPK8399K02782632080300726bd692b76253e144c3d38713a116a7d97b20f9ea5

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Acknowledgement Number:318657500250726

Date of filing : 25-Jul-2026*

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT		Assessment Year	
[Where the data of the Return of Income in Form ITR-1(SAHU), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified] (Please see Rule 12 of the Income-tax Rules, 1962)		2026-27	
PAN	BCLPD4983P		
Name	SUSHAMA DEVI		
Address	W/O PRAMOD KUMAR MLA, MOTIHARI, MOTIHARI, EAST CHAMPARAN, EAST CHAMPARAN, 05-Bihar, 91-India, 845401		
Status	Individual	Form Number ITR-2	
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number 318657500250726	
Taxable Income and Tax Details	Current Year business loss, if any	1	0
	Total Income	1A	7,20,380
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	0
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	0
Accreted Income and Tax Detail	(+) Tax Payable /(-) Refundable (6-7)	8	0
	Accreted Income as per section 115TD	9	Q
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+) Tax Payable /(-) Refundable (12-13)	14	(+) 0
	Income Tax Return electronically transmitted on 25-Jul-2026 20:27:24 from IP address 49.47.135.68 and verified by SUSHAMA DEVI having PAN BCLPD4983P on 26-Jul-2026 using paper ITR-Verification Form /Electronic Verification Code SUBXUTWLRH generated through Aadhaar OTP mode		
System Generated			
Barcode/QR Code	BCLPD4983P0231865750025072626ca0e7801418a55b896cce7ad1098575ffc1311		

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

If the return is verified after 30 days of transmission of return data electronically, then date of verification will be considered as date of filing the return (Notification No.05 of 2022 dated 29-07-2022 issued by the DGIT (Systems), CBDT).